

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

(IB)-561(PB)/2017

IN THE MATTER OF:

Bharat Bhushan Sharma & Ors.

.... **APPLICANT / PETITIONER**

Vs

M/s. AMR Infrastructure Ltd.

.... **RESPONDENT**

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 16.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR

HON'BLE PRESIDENT

R. VARADHARAJAN

HON'BLE MEMBER (JUDICIAL)

PRESENTS:

**For the Petitioner(s):- Mr. Krishnamohan Menon, Mr. Vijnesh Singh &
Mr. Chetan Priyadarshi, Advocates**

For the Respondent(s):- Mr. Sidharth Bauthia, Advocate for the Intervener

ORDER

For order, see (IB)-02(PB)/2017